

Seventeenth Loksabha

an>

Title: Regarding financial condition of Andhra Pradesh Government.

SHRI RAGHU RAMA KRISHNA RAJU (NARSAPURAM): I would like to draw the attention of the Union Government towards continuous decline in the financial condition of AP Government due to financial indiscipline causing vertical fall in the credit position of the state. Government's Exchequer has become empty. All the devolution funds from central government are being diverted to welfare schemes. There are no income generating plans. FRBM Limits of the state have been crossed and state is continuously in search of fresh loans, even at sky-high rates of interests. As there are no chances of getting fresh loans, government is evolving ways to utilise public assets for getting loans. Mortgaging of public assets has become a daily routine. The AP Government has resorted to utilise the LIC Premium money of the rural DWACRA women and mortgaged Market Yards for getting loans. Further, State government is trying to raise loans in the names of Corporations. Payment of salaries and pensions has also become difficult. State's financial position is striding towards the verge of insolvency. Financial emergency has become inevitable in the state — which is a bad sign of state's economy.

Considering precarious scenario, before the situation goes out of control, I strongly urge upon the Union Government to intervene into the state affairs and impose Presidents' Rule and save the State without any further delay.

